

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

6. C.P.(IB)-3794(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **03.12.2019**

NAME OF THE PARTIES: Central Bank of India

**v/s.**

Neptune Developer Limited

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

---

**ORDER**

Counsel for the Petitioner present. Mr. Akshay Patil, Advocate undertakes to file Vakalatnama on behalf of the Corporate Debtor and seeks time to file reply. Time granted. List this matter on 10.01.2020.

Sd/-

SHYAM BABU GAUTAM  
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)